

(ख) रेल सुरक्षा बल के कर्मचारियों को उत्पादकता सम्बद्ध बोनस दिये जाने का प्रश्न विचाराधीन है ।

Temporary Employees in National Council of safety in Mines

5482. SHRI A. K. ROY: Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that employees of the National Council for Safety in Mines have been kept temporary even after lapse of 17 years and no promotion has been given to the employees of the Publicity Wing; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) and (b). National Council for Safety in Mines is a Society registered under the Societies Registration Act, 1860, with inherent provision for dissolution. While the employees of the Council have not been declared permanent, they have been given all benefits of permanency like Contributory Provident Fund and Gratuity. The Council is being asked to examine the question of making the posts permanent and confirming the eligible persons in such posts.

No promotion post in the Publicity Wing of the NCSM is vacant at present.

Water Supply Scheme for Mine Workers

5483. SHRI CHINTAMANI JENA: Will the Minister of LABOUR be pleased to state:

(a) whether Government are aware of the integrated water supply scheme for supply of water to the mine workers of Vaitarane Valley;

(b) if so, the estimated cost of the scheme and the Centre's share on it; and

(c) when Government are releasing their share of Rs. 104.10 lakhs for which the Centre agreed in the meeting held on 16.5-80?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) Yes, Sir.

(b) The estimated cost of the scheme is Rs. 2,08,21,000/- out of which Rs. 1,04,10,000/- is to be financed out of Iron Ore and Manganese Ore Mines Welfare Fund.

(c) Funds will be released in phases after formal sanction of the project according to the work schedule submitted by the project authorities.

Memoranda from RDSO Karamchari Sangh, Lucknow

5484. SHRI SAMAR MUKHERJEE: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have received memoranda dated 30-4-1980, 1-5-1980, 10-5-1980 and 12-5-1980 from the RDSO Karamchari Sangh, Lucknow;

(b) if so, the salient points thereof; and

(c) the steps taken by Government thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Yes.

(b) and (c). A statement showing the salient points raised in the four Memoranda of RDSO Karamchari Sangh and the steps taken by the Government thereon is attached.